

IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 3793 OF 2010

B.C. DALAL

.....

APPELLANT

VERSUS

CUSTODIAN & ANR.

.....

RESPONDENT

O R D E R

After arguing for some time the learned counsel  
for the appellant prays for withdrawal of the appeal.

Prayer is allowed.

The Civil Appeal is dismissed as withdrawn.

.....J  
[HARJIT SINGH BEDI]

.....J  
[K.S. RADHAKRISHNAN]

NEW DELHI  
MAY 10, 2010.